**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (I.B) No.443/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name	of the Company	Rudra Mercantile Pvt.Pv -Vs- Hari Machine Limited.	rt.	
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. PIYUSH AYRAWAL

APPLICANT

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5. h Singhippr. Antwor singli Adv. Cooperate presail.

Riti Basu Adv.

Subhadeep Basah Adv.

Subhadeep Basah Adv.

Four s.h. singli had Sushadeep Basah Adv

## ORDER

Ld. Counsel for the petitioners and the respondents made a joint request that case may be adjourned as progress of settlement is going on.

Keeping in view of the submissions of the parties the case adjourned to 10/11/2017.

List on 10/11/2017.

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(Jinan K.R.) Member (J) Se

(Vijai Pratap Singh) Member (J)